

(c) the details of imports during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

[*Translation*]

Upgradation of Branch Post Office, Basot, Almora

1066. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a proposal to upgrade the Branch Post Office, Basot, Almora district, Uttar Pradesh to a Sub Post Office ;

(b) if so, the time by which it will be implemented ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) No, Sir.

(b) Does not arise.

(c) The daily work load of present Branch Post Office Basot is only about three hours. It should have a minimum work load of 5 hrs per day to qualify for upgradation as departmental sub post office. Loss on upgradation has been worked out to Rs. 20309.88 per annum which is also much above the permissible limit of loss of Rs. 1,000/- per annum.

Construction of Godowns in Almora and Pithoragarh, U.P.

1067. SHRI HARISH RAWAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether a decision was taken by Food Corporation of India to construct foodgrains godowns with five thousand tonnes storage capacity in Almora and

Pithoragarh cities of Uttar Pradesh some-time back ;

(b) whether sites for the godowns have been selected ; and

(c) if not, the reasons for delay ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) Yes, Sir,

(b) and (c) The Food Corporation of India has selected a suitable site, at Pithoragarh and approached the State Government to acquire it. The Corporation has, however not been able to find a suitable site at Almora so far. Efforts are under way to identify a suitable site at Almora with the assistance of the State Government.

Exploiting of Hydel Capacity of Eastern Ramganga by N-H.P.C. in U.P.

1068. SHRI HARISH RAWAT: Will the minister of ENERGY be pleased to state :

(a) whether any offer has been made by Uttar Pradesh Government to entrust the work of exploiting hydel capacity of eastern Ramganga to National Hydroelectric Power Corporation ; and

(b) if so, when this offer was made and action taken by Union Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) The Government of Uttar Pradesh had, in November, 1980, conveyed 'in principle' approval to handing over the proposed Eastern Ramganga Hydroelectric Project for investigation and execution in the Central Sector. The National Hydro-electric Power Corporation (NHPC) subsequently pursued the matter with the State authorities. In September 1983, it was agreed between the NHPC and the U.P. authorities that the latter would continue with the detailed investigations of Eastern Ramganga and that expenses incurred by U.P. Government would be reimbursed to them at a